

Annexure-7

Name of the corporate debtor:	Infotech HAL Limited
Date of commencement of CIRP:	22nd August 2025
List of creditors as on:	16th December 2025

List of operational creditors (Government dues)

(Amount in INR)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	ASSISTANT COMMISSIONER OF CENTRAL TAX SOUTH DIVISION -08, BENGALURU SOUTH COMMISSIONERATE	Central Government	08-09-2025	74,18,868	74,18,868	Duty and Penalty	No	64.41	NA	NA	NA	NA	NA
2	EMPLOYEES' STATE INSURANCE CORPORATION SUB REGIONAL OFFICE, BOMMASANDRA	Central /State Government	23-09-2025	2,03,521	4,956	Interest	No	0.04	NA	NA	NA	1,98,565	Admitted to the extent interest on contribution
3	Employees' Provident Fund Organisation Regional Office, Bengaluru (Electronic City), Ministry of Labour & Employment Government of India.	Central /State Government	15-10-2025	22,86,515	13,59,608	Dues and Damages	No	11.80	NA	NA	NA	9,26,907	Admitted to the extent of records such as payment ledgers, bank statements with the company and provision as per books of accounts
TOTAL				99,08,904	87,83,432	NA	No	76.25	NA	NA	NA	11,25,472	NA

